

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**

(for insertion in the Maharashtra Government Gazette,  
Part – I, Central Section)

The Honourable the Chief Justice has been pleased to declare that the High Court of Bombay, Aurangabad Bench shall remain closed on Wednesday, the 22<sup>nd</sup> April 2015, on account of Municipal Corporation Elections and in lieu thereof Saturday, the 1<sup>st</sup> August 2015 is declared as Court working day.

High Court of Judicature }  
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Bombay, 20<sup>th</sup> April 2015 }

Sd/-  
(Mangesh S. Patil)  
Registrar General